

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA. 350/671/2019

Date of order: 24.09.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**GOUTAM KUMAR BISWAS**  
**VS.**  
**S. E. RAILWAY**

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. R. Roy, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for both sides.

2. Ld. Counsel for respondents submits that the impugned order of transfer dated 13.08.2019 is recalled by respondent no. 2 and hence the OA is disposed of as infructuous

(Dr. Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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